

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(IB) No. 2/(AHM)/NCLT/2021

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2021**

Name of the Company: Intech Capital Ltd
V/s
Archon Engicon Ltd

Section 7 of the Insolvency and Bankruptcy Code,
2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

ORDER
(through video conferencing)

Advocate, Mr. Sagar Bansal appeared on behalf of the Petitioner.

Heard the Petitioner hearing before admission of the petition.

The order is reserved.

Parties are at liberty to file their written submissions.



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 3rd day of February, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**